

**Title:** Need to appeal against the judgement of Mumbai High Court restoring possession of CPWD land at Nityanand Nagar, Ghotkapur, Mumbai to regional landlords.

SHRI KIRIT SOMAIYA (MUMBAI NORTH EAST): Sir, more than 25,000 people are residing at Nityanand Nagar, Ghotkapur, Mumbai for the past 40 years. The land belongs to Central Public Works Department of Government of India. The Government of India acquired this land on lease from some private landlords. Recently, a High Court judgement has come to give vacant possession to the original landlords. The CPWD has issued notices to these 25,000 people. This will render the downtrodden homeless. A proper representation to the court is necessary. There is an urgent need to go for an appeal at higher Court. The Government must take all the necessary steps to safeguard the interests of these 25,000 downtrodden slum-dwellers.

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